

7HC

**OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, EAST DISTRICT,
KARKARDOOMA COURTS, DELHI**

ORDER

It is hereby ordered that the cases pending in the court of undersigned in the Column No. 3 as per Annexure 'A' be transferred to the Additional District Judges mentioned in Column No. 4, for disposal in accordance with Law, with immediate effect :

1	2	3	4
S.No.	Name of the Transferor Court	Description of Cases as per list attached	Name of the Transferee Court
1.	Ms. Shall Jain, Principal District & Sessions Judge (East)	Cases mentioned at serial no. 01 to 08	Sh. Ajay Garg, Additional District Judge-01
		Cases mentioned at serial no. 9 to 16	Sh. Rajesh Kumar, Additional District Judge-03
		Cases mentioned at serial no. 17 to 24	Sh. Kishor Kumar, Additional District Judge -04

Notes :

1. The Transferor Court will send the files immediately to the transferee court with the instructions to the parties to appear before the Transferee Court on the date fixed and ensure that the list of transferred case is displayed outside the Court room so that no inconvenience is caused to the litigants and lawyers.


 (SHAIL JAIN)
 Principal District & Sessions Judge
 East District, Karkardooma Courts, Delhi.

No. 6079-6092 /Judl. Br./East/KKD/2023/Delhi

Dated : 6/7/2023

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. Officer In-charge, Computer Branch, Karkardooma Courts, Delhi
5. The A.O. (Judl./Branch In-charge, Computer Branch, Karkardooma Court to make necessary updation/entries of the transfer cases from the Transferor Court to Transferee Court
6. The A.O. (Judl./Branch In-charge, Copying Agency/Record Rooms, Karkardooma Court, Delhi.
7. The A.O. (Judl./Branch In-charge, Filing Section/General Branch, East District, Karkardooma Court, Delhi.
8. The PRO/APRO, Karkardooma Courts, Delhi.
9. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with the request to display on the Notice Board.
10. The Secretary, DLSA, East District, Karkardooma Courts, Delhi.
11. The Website Committee, Karkardooma Courts and Tis Hazari Courts, Delhi
12. The In-charge, Care Taking Branch, East District, Karkardooma Courts, Delhi.
13. The R& I Section, East District, for uploading on LAYERS.
14. PS to the undersigned.


 Principal District & Sessions Judge
 East District, Karkardooma Courts, Delhi.